

| Annxeure A | | | | | | | | | | | | | | |
|---|------------------------|---------------------------|---------------------------------------|-----------------------------|--------------------|--|--------------------------------|--------------------------|-----------------------------|-------------------------------|---|------------------------------------|---------------------------------------|--|
| Name of Corporate Debtor | | | KAVI PROTEIN AND FEED PRIVATE LIMITED | | | | | | | | | | | |
| Date of Commencement of CIRP | | | 1/24/2023 | | | | | | | | | | | |
| List of Creditors as on | | | 7/31/2025 | | | | | | | | | | | |
| Secured Financial Creditor belonging to any class of Creditor | | | | | | | | | | | | | | |
| Sl No | Name of Creditors | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting power in COC | | | | | |
| 1 | Karnataka Bank Limited | 2/20/2023 | ₹ 304,422,171.10 | ₹ 304,422,171.10 | Financial Creditor | ₹ 304,422,171.10 | ₹ 0.00 | No | 100 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | Partial amount i.e., ₹5,01,35,703.00 has been settled from the actual claimed amount which has been recovered by FC during the period of CIRP |
| | | | ₹ 304,422,171.10 | ₹ 304,422,171.10 | | ₹ 304,422,171.10 | | | 100 | | | | 0.00 | |